

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR



SCHEME FOR INTERNSHIP OF LAW STUDENTS AT MPSJA

Introduction

The Madhya Pradesh State Judicial Academy proposes part time non-residential internships for students pursuing LL.B and LL.M. Interns will be required to participate in a variety of activities related to the work of Academy, including research, writing and assisting in conferences and seminars. Interns will be associated with specific research projects and will be required to provide research assistance for the same. The number of part time interns will be based on the needs of the Academy.

Objectives

1. To provide students with exposure to cutting edge issues facing the judiciary and to give them a platform to engage in discussions with leaders in various fields of law and related disciplines.
2. To provide the Academy with assistance in its research and publication activities.

Eligibility

A. LL.B Students: An eligible candidate should-

1. Be enrolled in a 5 year LL.B or 3 year LL.B. programme of a recognized College/University/Law School.

2. Have a good academic and co-curricular record.
3. Have good computer skills relevant to the work profile, like proficiency in online-research and familiarity with common MS Office applications.
4. Preference shall be given to 4th and 5th year students and 1st year students shall not be taken as interns.

B. LL.M Students: An eligible candidate should-

1. Be enrolled in regular LL.M programme of a recognized College/University/Law School.
2. Have a good academic and co-curricular record.
3. Have good computer skills relevant to the work profile, like proficiency in online-research and familiarity with common MS Office applications.

Application Procedure

Applicants will be required to send their applications through their College/University/Law School. Bonafide recommendation of the College/University/Law School shall be required. The application should be sent so as to reach the Academy latest by the 5th day of the month preceding the month of the proposed internship.

The Application should consist of the following:

1. Forwarding letter and No-Objection Certificate (NOC) from the Head of Department, Dean, Principal, Director or the Registrar of the College/University/Law School, mentioning the proposed month of internship.
2. Application form in prescribed proforma by the candidate with contact details, expression of interest and proposed duration of internship.

A PDF copy of the application form along with Forwarding Letter and No-Objection Certificate (NOC) should be e-mailed to MPSJA. The mail should state "Application for Internship" as the subject.

Forwarding Letter, No-Objection Certificate (NOC) and application form (in original) must be produced at the time of reporting at Academy. If the documents are found to be incomplete on verification, the internship will be cancelled with immediate effect.

Duration and Timings

The minimum duration for part time LL.B internships is 3 weeks. Part-time interns will be associated with specific projects and will work with the Academy for the duration of the project. The duration for LL.M internship is 4 weeks. The interns shall be required to remain present in the Academy during normal office hours. However, they may be required to remain present after office hours in case of necessity.

Number of interns

No fixed number of interns are proposed for a particular session. However, number of interns at a time may not exceed 10.

Leave

No leave shall be admissible to the interns during the period of internship, except in cases of compelled necessity. Period of absence shall be excluded from the prescribed duration of internship programme.

Activities of internship

Interns shall be required to do the following activities, *inter alia*:

1. Study the pattern of continuous judicial education at the Academy;
2. Assist officers of Academy in research work including law search;
3. Assist officers of Academy in preparing drafts for in-house publication;
4. Independent research and project assistance.

Selection Procedure

Director, MPSJA shall be authorized to select the interns from the applicants. The criteria shall be merit cum priority in application. Merit shall be adjudged from the academic and co-curricular record. Decision of Director, MPSJA shall be final.

The selected candidates shall be informed about the internship programme via email.

Accommodation and Remuneration

No lodging or boarding facilities shall be provided to the interns during the period of internship. Academy shall not provide any remuneration or stipend and all personal expenses shall be borne by the interns concerned during the period of internship at the Academy. However, stationery and consumables shall be provided by Academy for any work related with specific projects.

Facilities available to interns

Interns shall be allowed to use following facilities at the Academy:

1. Use of library including e-library;
2. Use of research papers and reading material published by the Academy;
3. They shall be provided suitable space with computer system and printing facilities for work directly related to their internship at the Academy;
4. All other incidental facilities for successful completion of internship programme.

In-charge for Internship Programme

Director, MPSJA shall be authorized to appoint In-charge for Internship Programme from amongst the judicial officers working in MPSJA, who shall be single-point contact for all queries and clarifications relating to Internship Programme. Interns shall be required

to undergo internship under the directions of In-charge for Internship Programme.

Certificate

A certificate of internship shall be provided to the interns after successful completion of internship programme as per scheme.

**DIRECTOR
MPSJA**

APPLICATION FORM

(AS PER THE SCHEME FOR INTERNSHIP OF LAW STUDENTS AT MPSJA)

To,

The Director
Madhya Pradesh State Judicial Academy
High Court of M.P.
Jabalpur

1.	Name				
2.	Bate of Birth				
3.	Name and address of the College/ University/ Law School				
4.	Student ID No.				
5.	Permanent Address				
6.	Local Address, if any				
7.	Mobile No.				
8.	E-mail address				
9.	In case of emergency, contact	Name : Address : Mob./Phone No. :			
10.	Proposed month and duration of internship programme				
11.	Educational qualifications				
	Examination	Year	Board/ University	Max. Marks	Marks Obtained (CGPA)
	Matriculation (10 th)				
	Senior Secondary (12 th)				
	LL.B. 5 Year Course				
	1 st Year				
	2 nd Year				

	3 rd Year				
	4 th Year				
	5 th Year				
LL.M. 5 Year Course					
	1 st Year				
	2 nd Year				

12. Experience & area of interest

a. Describe any experience(s) of internship undergone:
(Use extra sheet if required)

Duration	Office/Institution	Experience

b. Describe any skills, degrees, certifications that you have

13. Object of internship

Describe your career goals and how this internship will help you reach those goals. Be specific about the experiences you want to gain through this internship and why you believe this internship can provide such an experience.

Date:

Signature of Applicant